

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI B. R. BHAGAT) : (a) and (c).
Yes, Sir.

(b) and (d). The consultations gave an opportunity to the two countries to exchange views on a wide range of international and bilateral questions in a frank and friendly manner. Such consultations are of confidential nature and it is not customary to disclose them.

CENTRALLY-SPONSORED SCHEMES DURING
FOURTH FIVE YEAR PLAN

*68. SHRI HEM RAJ :
SHRI D. N. PATODIA :

Will the PRIME MINISTER be pleased to state :

(a) the number and names of Centrally-sponsored schemes that are proposed to be included in the Fourth Five Year Plan;

(b) the names of schemes which are proposed to be left to the States; and

(c) the guidelines which have been formulated with regard to the new development schemes which are to be sponsored by the Centre in future?

THE PRIME MINISTER, MINISTER
OF ATOMIC ENERGY, MINISTER OF
PLANNING AND MINISTER OF
EXTERNAL AFFAIRS (SHRIMATI
INDIRA GANDHI) : (a) A statement is
laid on the Table of the House. [*Placed
in Library. See No. LT-2070/68.*]

(b) The State Governments are free to include in the State Plans such schemes as they consider necessary for development in their States keeping in view the overall national and sectoral priorities which will be determined by the Planning Commission in consultation with the State Governments.

(c) Central Ministries are working out the details of the approved schemes. Guidelines will be decided upon after the details are examined.

DIALOGUE WITH CHINA

*69. SHRI DHIRESWAR KALITA :
SHRI H. N. MUKERJEE :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that there has been no violation of India's air-space by Chinese aircrafts for the last three years;

(b) whether Government consider it as evidence of a welcome change in the attitude of the Chinese Government towards India;

(c) whether Government feel that the time has come for India to open dialogue with China on the outstanding disputes between the two countries; and

(d) if so, whether any steps are being taken in the direction?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI B. R. BHAGAT) : (a) No Sir. There have been a few instances of violation of India's air-space by Chinese aircraft over the last three years.

(b) Does not arise.

(c) and (d). The Government of India have several times stated that India is willing to resolve differences with all countries including China by peaceful negotiations consistent with India's national interests. However, the Chinese Government have so far shown no inclination to settle differences with India by peaceful negotiations.

RELEASE OF SHRI TRILOK CHANDRA FROM
PAKISTAN

*70. SHRI INDRAJIT GUPTA :
SHRI LATAFAT ALI KHAN.
SHRI YOGENDRA SHARMA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the further efforts which have been made by Government to secure the release of Shri Trilok Chandra, a Delhi student, detained by Pakistan; and

(b) whether he is likely to be released shortly?